



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/00715/2019

HYDERABAD, this the 17th day of July, 2020.

THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER

THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

K.Srinivasa Rao S/o Sriramulu,
Aged about 46 years,
Working as Senior Technician in the
O/o the Senior Divisional Signal and Telecom Engineer,
South Central Railway, Guntur Division,
Pattabhipuram – 522006, Andhra Pradesh.

(By Advocate : Mr.P.Ramchander Rao)

...Applicant

Vs.

1. Union of India,
Rep by General Manager, South Central Railway,
III Floor, Rail Nilayam, Secunderabad,
Telangana State.
2. Divisional Railway Manager,
South Central Railway, Guntur Division,
Pattabhipuram, Guntur – 522006,
Andhra Pradesh.
3. Senior Divisional Signal and Telecom Engineer,
South Central Railway, Guntur Division,
Pattabhipuram, Guntur – 522006,
Andhra Pradesh.
4. Senior Divisional Personal Officer,
South Central Railway, Guntur Division,
Pattabhipuram, Guntur – 522006,
Andhra Pradesh.
5. Prakash Chandra Mandal,
S/o not known to the Applicant,
Working as Senior Technician under the office of

OA/020/00715/2019

Senor Divisional Signal and Telecom Engineer,
South Central Railway, Guntur Division,
Pattabhipuram, Guntur – 522006,
Andhra Pradesh.



6. B.Gobre Naik, S/o not known to the Applicant,
Working as Senior Technician under the office of
Senor Divisional Signal and Telecom Engineer,
South Central Railway, Guntur Division,
Pattabhipuram, Guntur – 522006, Andhra Pradesh.

(By Advocate : Mr.D.Madhava Reddy, SC for Rlys)Respondents

Through Video Conferencing
(Oral Order per Hon'ble Mr.B.V.Sudhakar Administrative Member)

Mr. P. Ramchander Rao, learned counsel for the applicant submits
that the applicant desires to withdraw the OA. Permission is granted.

2. Accordingly O.A. is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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